

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA Nos. 86 of 2013 & 87 of 2013 in
DFR No. 140 of 2013**

Dated : 29th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Uttar Pradesh Power Corporation Ltd.Appellant(s)

Versus

NHPC Ltd. & Ors. Respondent (s)

Counsel for the Appellant(s): Mr. Pradeep Mishra

Counsel for the Respondent(s): -

ORDER

Post for orders on **01.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Pg/ak